## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 137(ND)14 CA. NO.

CORAM:

## PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Sanjeev Kumar Gupta & Ors. V/s. M/s. Shiva International Pvt. Ltd. & Ors

## SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Adur. Apon U	roping => [ All the	Respondents)	Apor
	ORDER			

Learned Counsel for the respondent submitted that he has already filed his reply. None is present on behalf of the petitioner. Let rejoinder be filed within 2 weeks from today.

2. To come up on 5.9.2016.

SdF

(Ina Malhotra) Member (Judicial)

Sd1-

(R Varadharajan) Member (Judicial)

Shri R.K.Sawhney has appeared subsequently and has been apprised of the order.